

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5119
ANSWERED ON:25.04.2003
REVENUE GROWTH BY MUMBAI CENTRAL EXCISE ZONE
RAMJI MANJHI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Mumbai Central Excise Zone-I has registered a high growth of revenue of about 42.8 percent upto January 2003 vis-avis upto January 2002;
- (b) if so, how does this compare with the growth of revenue by other Central Excise Zones in the country;
- (c) whether the Government have any proposal to link some incentive with the growth of revenue; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE & CO. AFFAIRS (SHRI GINGEE N. RAMACHANDRAN)

- (a) Yes Sir.
 - (b) The total excise revenue collection from all Central Excise Zones in the country has registered # 15.14% growth from April to January in 2002-2003 over corresponding period of 2001-2002.
 - (c) No Sir.
 - (d) Does not arise in view of (c).
- # The figure is provisional